

✓ 21.10.2010

O.A. No. 194/2008

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

Appl: Shri Surendran P.

Resp: Shri Shri N.K. Agarwal is on adjournment.

Shri Pankaj Awasthi proxy for Shri A. K. Chaturvedi.

Learned counsel for the applicant submits that this O.A. may be dismissed as not pressed and accordingly, it is so ordered.

S.P.S.
Member (A)

AKC
Member (J)

v

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